

7. Out of 2,000 MW, 250 MW would be under Domestic Content Requirement (DCR) category.

(b) Yes, Sir. The total estimated requirement of funds to provide VGF for 2,000 MW capacity solar projects, is ₹ 2,100 crores, at the rate of ₹ 1.05 crore per MW.

(c) One MW of solar PV project capacity produces about 1.66 million units of electricity annually (at 19% CUF). Therefore, 2000 MW capacity would produce about 3,320 million units per year. Considering the average monthly electricity consumption of a household around 277 units, the amount of electricity that would be generated from these solar projects would be sufficient to power 1 million households.

#### **Roof top solar system**

1513. SHRI BAISHNAB PARIDA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) what is the status of roof top solar system in the country;
- (b) whether lack of financial resources is coming in the way of development of this project and if so, the details thereof;
- (c) whether subsidy system has proved ineffective in this project; and
- (d) the action plan to bring this project in the right path?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Under 'Grid Connected Rooftop and Small Solar Power Plants Programme' of the Ministry 360 MWp projects have been sanctioned and 54 MWp aggregate capacity of projects have been installed. Under 'Off-grid and Decentralized Solar Applications' Programme 108 MWp solar rooftop/ground mounted systems have installed in the country for captive consumption.

(b) The systems are coming up with investment from rooftop owners and developers. Financing at low cost is important and one of the main factors for promotion.

(c) and (d) No Sir. The following steps have been taken by the Government to promote/encourage installation of grid connected solar roof top systems in the country:

- Target set for installation of 40,000 MWp by year 2022.

- 15% Government subsidy for non-commercial and non-industrial categories for using domestic solar panels.
- Accelerated depreciation benefits for industrial and commercial buildings.
- Custom duty concessions and excise duty exemptions.
- 10 years tax holiday.
- Loans available under Priority Sector Lending upto ₹ 10 lakhs for individuals.
- Provision of bank loans as a part of home loan/ home improvement loan.
- Loans for system aggregators from Indian Renewable Energy Development Agency Limited (IREDA) at concessional interest rate (9.9% to 10.75% per annum).
- Electricity Regulatory Commissions of 19 States/UTs have notified regulations for grid connectivity, net-metering/feed-in-tariff mechanism.

#### **Biogas plants in West Bengal**

1514. SHRI VIVEK GUPTA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of family type biogas plants installed under the National Biogas and Manure Management Programme in West Bengal during the last three years, year-wise and district-wise;
- (b) whether there is more potential, particularly in rural areas, for installation of biogas plants in that State; and
- (c) if so, the manner in which the Ministry supplements the efforts of the State Government and also helps the Panchayats in setting up of such plants?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) A total 1822 family type biogas plants have been installed in West Bengal under the National Biogas and Manure Management Programme (NBMMP) of the Ministry of New and Renewable Energy during the last three years (2012-13 to 2014-15). The year-wise and district wise detail is given in the Statement (*See below*).

- (b) Yes, Sir. There is an estimated potential of about 6.95 lakh biogas plants in West Bengal.